

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 10535/2026

MAHENDRA PRASAD

Appellant(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

(IA No. 145570/2026 - APPLICATION FOR DIVORCE)

Date : 18-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGHFor Appellant(s) : Mr. Varun Singh, Adv.
Ms. Parijat, Adv.
Ms. Bhumi Sharma, Adv.
Mr. Siddhant Dhingra, Adv.
Mr. Nitin Saluja, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

List the matter next week.

(JAGDISH KUMAR)
ASTT. REGISTRAR-cum-PS(KOMAL)
COURT MASTER (NSH)